

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.07.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 346 & 347 of 2022 in Comp. App. (AT) (Ins) No. 243 of 2021	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	Aakarshan Sahay-R1 Karan Khanna-R2 Vatshla Kak Anshu Mathkar Karan Khann-R2
2.	Comp. App. (AT) (Ins) No. 838 of 2021	Maharashtra Industrial Development Corporation Vs. Shree Siddhivinayak Cotspin Pvt. Ltd. & Ors.	Anand Dilip	Abhishek Puri Surbhi Gupta Shaurya Dhoundiyal Amir Arsiwala
3.	Comp. App. (AT) No. 98 of 2021	Sudhir John Horo Vs. Ideaworks Design & Strategy Pvt. Ltd. & Ors.	Karan Malhotra	Pallavi Kumar Vimal Kirti Singh Biddhant Puri-R1,2 & 5
4.	Comp. App. (AT) No. 06 of 2022	Paramjit Singh & Ors. Vs. Late Daljit Singh (Deceased) & Ors.	Sumesh Dhawan	Nahush Jain-R2 to R5

For Admission (Fresh Case)

5.	Comp. App. (AT) No. 75 of 2022 & I.A No. 1446 of 2022, 1444 of 2022	Himalayan Organic Food Specialties Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Haryana	Manoj K. garg	
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For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	Deeksha Gaur	Arjun Krishnan-R1 Saurabh Ajay Gupta Nishant BishnoiR2,3 Tanushree Sogani-R4 Kunal Kanungo
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For Hearing

7.	Comp. App. (AT) (Ins) No. 1089 of 2020 & I.A. No. 954 of 2021 (PH)	Siemens Ltd. Vs. Meenakshi Energy Ltd. Through its Resolution Professional & Ors.	Sameer Jain	Yohaann Limathwalla Sumant Batra-R1, R2 Sharique Hussain-R3 Anand Varma-R5 Devarakonda-RP
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8.	Comp. App. (AT) (Ins) No. 543 of 2021	IDBI Bank Ltd. Vs. Indian Oil Corporation Ltd. & Anr.	Meera Murli	Amit Meharia Abhinash Agarwal Ankit Meharia-R1 Raghav Chadha-R2
9.	Comp. App. (AT) No. 105 of 2020	Registrar of Companies Vs. AD Fin Capital Services India Pvt. Ltd. With	Kamal Kant Jha	Abhishek Nahta Sameer Gupta
10.	Comp. App. (AT) No. 106 of 2020	Registrar of Companies Vs. Attractive Fin-Lease Pvt. Ltd. With	Kamal Kant Jha	Satyam Roy Abhishek Nahta
11.	Comp. App. (AT) No. 115 of 2020	Registrar of Companies Vs. Aquiss Pvt. Ltd. With	Kamal Kant Jha	Abhishek Nahta
12.	Comp. App. (AT) No. 116 of 2020	Registrar of Companies Vs. Euro Asia Mercantile Pvt. Ltd. With	Kamal Kant Jha	Abhishek Nahta
13.	Comp. App. (AT) No. 117 of 2020	Registrar of Companies Vs. Nandal Finance and Leasing Pvt. Ltd.	Kamal Kant Jha	Arun Saxena Saral Sharma
14.	Comp. App. (AT) No. 217 of 2020	Richard B.T.H Chou Vs. Registrar of Companies, west Bengal	Soma Samantrai	Sanjeev Kumar Mohanty-ROC

02:00 PM

For Hearing

15.	Comp. App. (AT) (Ins) No. 304 of 2021 (PH)	State Bank of India Vs. Doha Bank QPSC & Ors.	Satendra Rai	Kamlendra Singh-R1 Vijayant Paliwal-R2 Saurav Panda
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Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar